

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2014  
M.A. No. 186/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Emgee Homes Pvt. Ltd.  
V/s.  
Sahanika Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

14. Sanjay Jain, Adv.  
Gaurav Melita, Adv.  
Pooja Kane, Adv.  
Kartik Prasad, Adv.  
i/b Shruve Ladhar & Co. } For Respondents } Kane

Sailam Chandram } For } J. Chandram  
i/b Lexim Associates } Plaintiffs

**ORDER**

**M.A. No. 186/2017**

**In**

**T.C.P. No. 18/58,59,397-398/NCLT/MB/MAH/2016**

1. The Learned Representatives of both the sides are present.
2. For want of time the matter is adjourned to **22.01.2018**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**28.11.2017.**

Aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**